(b) and (c) The number of children with dyslexia and autism is not known. The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for free and compulsory education to children in the age group of 6-14 years (including the children with disabilities at elementary level in a neighborhood schools. Sarva Shiksha Abhiyan (SSA) being run by the Government ensures that every child with special needs, irrespective of the kind, category and degree of disability is provided meaning full and quality education. This programme has a zero rejection policy. The major interventions under SSA for education for children with disabilities are identification, functional and formal assessment, appropriate educational placement, preparation of individualized educational plan, provision of aid and appliances, teacher training, appointment of resource teachers, therapeutic support establishing resource, rooms to provide support to children with disabilities, provision of ramps and handrails etc.

Welfare measures to check beggary

2758. SHRIMATI WANSUK SYIEM: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Central Government has sought an update from all States about the schemes and welfare measures taken by them to check beggary;
- (b) whether beyond considering begging as a crime under the Bombay Prevention of Begging Act, 1959, Government has viewed it as a pressing social issue with multifarious ramifications especially in metropolitan cities, towns and near religious shrines; and
- (c) whether a recent study of people living in 207 shelter homes in Delhi has found that only 10 per cent of the inmates are beggars with the rest of them working for a living?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT): (a) Yes, Sir. The State/UT Governments have been requested to furnish a copy of the scheme along with the welfare measures adopted for preventing beggary, if any .

- (b) The Ministry had conducted two consultation meetings on beggary with representatives from Central/State Govts, reputed Institutions, NGOs and individual experts in the field of beggary on 1st July, 2010 and 12th July, 2012 wherein a view has emerged that begging is a social issue having socio-economic aspect which cannot be addressed through legislation alone.
- (c) Delhi Urban Shelter Improvement Board (DUSIB), Govt. of NCT of Delhi has informed that presently they are managing 229 night shelters across the city which have facilities for homeless persons which includes beggars also. No study has been carried out by them for the people living in shelter homes to ascertain the percentage of inmates who are beggars.